

**IN THE INCOME TAX APPELLATE TRIBUNAL
“DB” BENCH, AGRA**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER &
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**ITA No. 94/Agr/2022
(Assessment Year 2017-18)**

Shailendra Bhatt 708, Ganga Vihar Colony Surendra Nagar, Aligarh-202001	Vs.	Pr.CIT-1 Aayakar Bhawan Agra-282002
स्थायीलेखासं./जीआइआरसं./PAN/GIR No: AJMPB5212C		
Appellant	..	Respondent

Appellant by :	Sh. Deependra Mohan, Adv.
Respondent by :	Sh. Sukesh Kumar Jain, CIT-DR

Date of Hearing	12.02.2025
Date of Pronouncement	12.02.2025

ORDER

PER SATBEER SINGH GODARA, JUDICIAL MEMBER:

This assessee's appeal for assessment year 2017-18 arises against Commissioner of Income Tax (Appeals)-1, [in short, the "CIT(A)"], Agra's in case No. PCIT-1/Agra/ITO(OSD)/263/Shailendra/2021-22 dated 31.03.2022, in proceedings under Section 263 of the Income Tax Act, 1961, [hereinafter referred to as 'the Act'].

2. The assessee has filed an application on 03.02.2025 for withdrawal of the instant appeal as under:

“Hon'ble Members,

The aforesaid appeal was filed by the appellant against the order under section 263 of the Income Tax Act, passed by the Ld. Principal Commissioner of Income Tax, Agra. However, in the proceedings conducted by the Ld. Assessing Officer and the consequent order passed by him under section 143(3) r.w.s. 263, no adverse inference has been drawn by the learned assessing officer.

Hence, we are withdrawing our appeal filed against the order of the Principal Commissioner of Income Tax under section 263.

The appellant prays and seeks your honours permission to withdraw the appeal so filed.”

3. Learned department representative submits that he has no objection to the instant withdrawal application per se. Ordered accordingly.

4. This assessee's appeal is dismissed as withdrawn subject to all just exceptions.

Order pronounced in the open court on 12.02.2025

Sd/-
(Manoj Kumar Aggarwal)
ACCOUNTANT MEMBER

Sd/-
(Satbeer Singh Godara)
JUDICIAL MEMBER

Dated 12.02.2025

PS: Rohit/Subodh, Sr. PS

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR